

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

MA 3002/2019 CA 93/2021 CA 640/2022 MA 2988/2019 MA 3845/2019 CA 511/2020 IA 1192/2020 IA 16/2021 CA 102/2021 CA 328/2021 CA 396/2021 IA 1739/2021 CA 181/2022 CA 190/2022 CA 62/2022 CA 417/2022, CA 538/2022, COMP.APPL/ 604/2022, CA 647/2022, CA 645/2022, CA 636/2022, CA /44/2023 in C.P. (IB)/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

SH. H.V. SUBBA RAO
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 15.02.2023

NAME OF THE PARTIES: - Union of India V/s Infrastructure Leasing & Financial Services Ltd

Appearance (via video-conference):

For Applicants-CAs 44 & 417	:	Counsel Mr. Aditya Bapat a/w Adv. Mr. Hamd Bhati i/b Junnarkar & Asso.
For the Applicant – IA 1739	:	Adv. Priyanka Desai, Adv. Rucha Prabhu i/b. Abhishek Adke & Co.
For the Applicant – CA 640	:	Adv. Akhil Nene i/b JSA
For Applicants – CA 1192/20, CA 16/2021, CAs 181, 190, 604, 636/2022	:	Mr. Ashish Kamat a/w Mr. Animesh Bisht, Ms. Drishti Das and Ms. Roma Bhojani i/b Cyil Amarchand Mangaldas
For Applicants – CAs 396, 62	:	Adv. M. S. Bhardwaj
For the Union of India	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel, Advocates
For R18 – CA 396	:	Adv. Shardul Singh a/w Hamza Lakhani i/b India Law Alliance
For R14-CA 396	:	Abhineet Sharma i/b Parinam Law Associates
For R2 – CAs 417 & 44	:	Adv. Cheryl Fernandes i/b AZB & Partners
In MA 3845	:	Mr. Pulkit Sharma a/w Mr. Aniket Mokashi i/b Mr. Amit Karkhanis

For Applicant/IL&FS – CA 647: Adv. Fereshte Sethna a/w Adv. Kuber Dewan, Adv. Abhishek Tilak, Adv. Neeharika Agarwal and Adv. Suyash Bhave i/b DMD Advocates

For R1 – CA 396 : Adv. Ashish S. Kamath a/w Adv. Kuber Dewan, Adv. Neeharika Aggarwal, Adv. i/b DMD Advocates

For R4 – CA 396 : Tanya Mehta i/b DSK Legal

For R6- CA 396 : Mr. Somasekhar Sundaresan, Advocate a/w Mr. Vishesh Kalra, Advocate

For R9 & R11 – CA 396 : Nitesh Jain a/w Siddharth Ratho i/b Trilegal

For R13 – CA 396 : Adv. Kavisha Shah i/b KDS Law Associates

For R14- CA 396 : Mr. Paras Parekh and Mr. Abhineet Sharma i/b Parinam Law Associates

For R17 – CA 396 : Adv. Gaurav Sharma, Adv. Rajnni Kuttyy a/w Adv. Kavin Mody i/b Avyuktaa Legal

For R19 – CA 396 : Mr. Preet Chheda

For R20 – CA 396 : Nupur Shah i/b Piyush Deshpande

For R21 & R22 – CA 396 : Chirag Bhavsar a/w Rutwij Bapat i/b Vis Legis Law Practice, Advocates

For R4 – CA 190 : Mr. Ranjit Prakash and Mr. Dipanshu Krishan and Mr. Rushil Anand

For R5 – CA 190 : Mr. Abhinav Raghuvanshi, Ms. Sanya Gangar

For R4 – CA 396 : Tanya Mehta i/b DSK Legal

For R18 – IA 190 : Adv Madhur Rai a/w Adv. Isha Punalekar

For Respondent – IA 181 : Adv Pulkit Sharma a/w Harsh Kesharia

For R1 : Adv Madhur Rai a/w Yogesh Mishra i/b PRS LEGAL

Cube Highways and Infrastructure II Pte. Ltd. : Adv. Janak Dwarkadas, Senior Advocate, VP Singh, Aditya Jalan, Rishika, Vanya Chhabra, Sherna Doongaji i/b AZB & Partners

In CA 102 : Mr. Lalit Munshi a/w Ms. Fatima Fernandes i/b Samvad Partners

For the Applicant – MA 3002 : Mr. Ankit Lohia a/w Ms. Kavita Brid-Chavan, Honey Chandnani i/b Rajani Associates

For R3` : Ms. Kavita Brid- Chavan a/w Honey
Chandnani i/b Rajani Associates
For R6 – CA 181 : Adv. Sandesh Shukla
For R10 – CA 190 : Adv. Sandesh Shukla
For the Respondent – CA 640 : Mr. Ashish Kamat a/w Mr. Animesh
Bisht, Ms. Drishti Das and Ms. Roma
Bhojani i/b Cyil Amarchand Mangaldas

For IL&FS - MA 2988 of 2019,
MA 3845/2019, CA 511/2020,
CA 102 of 2021, CA 328/2021,
CA 1739 of 2021 : Mr. Ashish Kamat a/w Mr. Animesh
Bisht, Ms. Drishti Das and Ms. Roma
Bhojani i/b Cyil Amarchand Mangaldas

For R3 -CA 1739 : Adv Suyesha Kakarla i/b M/s Apex Law
Partners
For the Applicant – CA 93 : Ms. Pooja Thorat, Advocate
For SFIO : Mr. M.S. Bharadwaj, Advocate
In CA 645 : Mr. Ashish Kamat, Advocate

Section 241-242 of the Companies Act, 2013

ORDER

**CA 1192/2020, IA 16/2021, CA 328/2021, CA 604/2022, CA 647/2022, CA
636/2022 CA 417/2022, CA 44/2023**

Ld. Counsel for the Parties are present. List these Company Applications on Board on 22.02.2023, for further consideration and hearing.

CA 102/2021

Ld. Counsel for the Parties are present. List these Applications on Board on 23.03.2023, for further consideration and hearing. Parties are directed to complete the pleadings, well before the adjourned date.

CA 396/2021 & CA 62/2022

Ld. Counsel for the Parties are present. List these Company Applications on Board on 17.03.2023, for further consideration and hearing.

MA 3002/2019, CA 93/2021 & CA 538/2022

Ld. Counsel for the Parties are present. List these Applications on Board on 15.03.2023, for further consideration and hearing.

Counsel for the Union of India seeks time to file and place on record Affidavit in Reply to MA 3002 of 2019. Time is allowed. Affidavit in Reply be filed and placed on record, well before the adjourned date, by duly serving a copy to the other side in advance.

CA 645/2022

Ld. Counsel for the Applicant is present. The Bench has observed that the Hard Copies of this Company Application has not yet been placed on record. Applicant undertakes to place on record two sets of Hard Copies of this Company Application, well before the adjourned date. List this matter on Board on 24.03.2023, for further consideration and hearing.

CA 640/2022

Ld. Counsel for the Parties are present. Ld. Counsel for the Applicant seeks time to place on record Affidavit in Rejoinder. Time is allowed. Affidavit in Rejoinder be placed on record, well before the adjourned date, by duly serving a

copy to the other side well in advance. List this matter on Board on 27.03.2023, for further consideration and hearing.

MA 2988/2019, MA 3845/2019, CA 511/2020, CA 1739/2021, CA 181/2022,

CA 190/2022

Ld. Counsel for the Parties are present. List these Applications on Board on 27.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

H.V. SUBBA RAO
MEMBER (JUDICIAL)

Vedant Kedare